

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27212/2026 BLAPL/9295/2026	LOHITARAJ MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	JHUMPURA /107 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000520/2026
2	D-BLAPL/27214/2026 BLAPL/9296/2026	MANOJ ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIALI /552 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000534/2026
3	D-BLAPL/27216/2026 BLAPL/9297/2026	HIMANSHU BALASAMANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /212 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000981/2026
4	D-BLAPL/27305/2026 BLAPL/9298/2026	SIBASANKAR @ SIBA SANKAR SWAIN VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	BEGUNIAPADA /409 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001606/2026
5	D-BLAPL/27333/2026 BLAPL/9299/2026	GANGA MADI @ GANGA MADHI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000035/2026
6	D-BLAPL/26847/2026 BLAPL/9300/2026	CHITTA RANJAN MOHANTY @ CHITTARANJAN MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000124/2023
7	D-BLAPL/27334/2026 BLAPL/9301/2026	DASARATHI @ DASHARATHI MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
8	D-BLAPL/27335/2026 BLAPL/9302/2026	RAMESH SODI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000034/2026
9	D-BLAPL/22633/2026 BLAPL/9303/2026	SUBASH KELA @ PRADHAN VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /588 /2024 1ST A.D.J., CUTTACK(Cuttack) ST/0000205/2025
10	D-BLAPL/25700/2026 BLAPL/9304/2026	PREMANANDA PATTASANI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	ITAMATI /209 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000701/2025
11	D-BLAPL/26002/2026 BLAPL/9305/2026	SAGAR MOHANTY VS STATE OF ODISHA	SWARAJ PATEL VS	/ / SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000011/2026

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12	D-BLAPL/26864/2026 BLAPL/9306/2026	ABHIRAM BUD VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIMURA /85 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
13	D-BLAPL/27346/2026 BLAPL/9307/2026	GIRISH CHANDRA DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TIKABALI /136 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000359/2026
14	D-BLAPL/26473/2026 BLAPL/9308/2026	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000133/2020
15	D-BLAPL/26482/2026 BLAPL/9309/2026	SULTAN SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000004/2026
16	D-BLAPL/26725/2026 BLAPL/9310/2026	DULLAVA BAG @ DURLABHA VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 A.D.J,PATNAGARH(Balangir) SC/0000034/2026
17	D-BLAPL/27180/2026 BLAPL/9311/2026	RADHAKANTA SAHOO @ BIJAY VS STATE OF ODISHA	SUBHRAJIT MOHANTY VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025
18	D-BLAPL/26652/2026 BLAPL/9312/2026	JYOTINDRA TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /290 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000099/2026
19	D-BLAPL/27355/2026 BLAPL/9313/2026	NIROD MAHANAND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /171 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000292/2025
20	D-BLAPL/26694/2026 BLAPL/9314/2026	SAHADEB @ SAHEB KHARA @ SAHADEV KHARA @ SADEB KHARA VS STATE OF ODISHA	JULU KHANSAMA VS	CHITRAKONDA /107 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000087/2025
21	D-BLAPL/26701/2026 BLAPL/9315/2026	RAJ MINZ @ RAZ MINZ VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /367 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000109/2026
22	D-BLAPL/27359/2026 BLAPL/9316/2026	CHHOTE SOURA @ CHAITU SAURA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /5 /2022 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000037/2022
23	D-BLAPL/26869/2026	CHANDAN SAHOO @ CHINTU	PUSPAMITRA MOHAPATRA	DELANGA /169 /2026

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	BLAPL/9317/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000064/2026
24	D-BLAPL/26881/2026 BLAPL/9318/2026	GAYATRI SENAPATI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /799 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002609/2026
25	D-BLAPL/26883/2026 BLAPL/9319/2026	DURGA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /499 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000001/2026
26	D-BLAPL/27382/2026 BLAPL/9320/2026	TUNA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000302/2025
27	D-BLAPL/27080/2026 BLAPL/9321/2026	LOKESH PADHAN@ AKASH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
28	D-BLAPL/27288/2026 BLAPL/9322/2026	AJAYA SETHI @ PELTU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /360 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001416/2026
29	D-BLAPL/27081/2026 BLAPL/9323/2026	NARENDRA NAIK@ARAKHITA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000192/2026
30	D-BLAPL/27087/2026 BLAPL/9324/2026	SAI KIRAN GOUDA @ SAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /461 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001397/2026
31	D-BLAPL/27390/2026 BLAPL/9325/2026	RASANANDA NAYAK @ BABULA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /150 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000079/2026
32	D-BLAPL/27396/2026 BLAPL/9326/2026	JITU GARIA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /249 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000235/2023
33	D-BLAPL/27467/2026 BLAPL/9327/2026	SANTOSH PATTNAIK @ SANTOSH PATTANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /571 /2026 J.M.F.C,TANGI(Khordha) GR/0000655/2026
34	D-BLAPL/27088/2026 BLAPL/9328/2026	ROJI SUNA VS	JAGABANDHU SAHU VS	BARGARH /426 /2026 SPECIAL JUDGE,BARGARH(Bargarh)

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35	D-BLAPL/27089/2026 BLAPL/9329/2026	STATE OF ODISHA JUDHISTIR@RAKESH BADGUCHHIA VS	JAGABANDHU SAHU VS	Spl/0000056/2026 SOHELLA /208 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000353/2026
36	D-BLAPL/27488/2026 BLAPL/9330/2026	STATE OF ODISHA BIJAY DAS @ BIJU VS	KULDEEP MOHANTY VS	BALASORE SADAR /37 /2026 DISTRICT & SESSIONS JUDGE,BALASO ST/0000133/2026
37	D-BLAPL/27509/2026 BLAPL/9331/2026	STATE OF ODISHA DHANA HANTAL VS	RAJIB LOCHAN PATTNAIK VS	PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000104/2025
38	D-BLAPL/27535/2026 BLAPL/9332/2026	STATE OF ODISHA RAKESH MANDAL VS	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /461 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001397/2026
39	D-BLAPL/27532/2026 BLAPL/9333/2026	STATE OF ODISHA PRIYABRATA MALIK VS	DIBYA JYOTI SAHOO VS	TIHIDI /133 /2026 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000150/2026
40	D-BLAPL/24494/2026 BLAPL/9334/2026	STATE OF ODISHA DAKOJU VENKAT RAO VS	BEDA PRAKASH PANDA VS	PARLAKHEMUNDI /341 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000041/2025
41	D-BLAPL/25129/2026 BLAPL/9335/2026	STATE OF ODISHA ABHISEK SETHI VS	JAYANTA KUMAR PADHI VS	BAGHAMARI /225 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000441/2026
42	D-BLAPL/26385/2026 BLAPL/9336/2026	STATE OF ODISHA SAMIR KUMAR PRADHAN VS	DEBASNAN DAS VS	SHERAGADA /464 /2023 A.D.J.,ASKA(Ganjam) ST/0000116/2024
43	D-BLAPL/27533/2026 BLAPL/9337/2026	STATE OF ODISHA SASMITA PRADHAN VS	AUROBINDA SAHOO VS	REAMAL /291 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
44	D-BLAPL/26720/2026 BLAPL/9338/2026	STATE OF ODISHA PRAKASH RAUTARAY VS	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000019/2026
45	D-BLAPL/26910/2026 BLAPL/9339/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BISWARANJAN DALAI VS	BANKI /203 /2025 1ST A.D.J., CUTTACK(Cuttack) ST/0000311/2025
		STATE OF ODISHA		

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46	D-BLAPL/26903/2026 BLAPL/9340/2026	RATIKANT ROUT @ JULU VS UNION OF INDIA (E.D.)	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000013/2026
47	D-BLAPL/27541/2026 BLAPL/9341/2026	E.RABINDRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHAMAKHANDI /283 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000891/2026
48	D-BLAPL/26908/2026 BLAPL/9342/2026	HAPPY @ ANKIT PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /54 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000107/2025
49	D-BLAPL/27347/2026 BLAPL/9343/2026	DINABANDHU PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TURUMUNGA /35 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000210/2026
50	D-BLAPL/27397/2026 BLAPL/9344/2026	SASTHI BAG VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000143/2025
51	D-BLAPL/27102/2026 BLAPL/9345/2026	DAS BHITIRIA @ DASA BHITIRIA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /146 /2019 A.D.J.,BALLIGUDA(Kandhamal) ST/0000042/2026
52	D-BLAPL/27413/2026 BLAPL/9346/2026	ANADI CHAMPIYA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /91 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000141/2024
53	D-BLAPL/27105/2026 BLAPL/9347/2026	ARUN NAHAK @ ARUN KUMAR NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /21 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000033/2025
54	D-BLAPL/27422/2026 BLAPL/9348/2026	BIDYADHAR PATTA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	LAKHANPUR /192 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000009/2026
55	D-BLAPL/27563/2026 BLAPL/9349/2026	ALOK DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS	TITILAGARH /212 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000267/2026
56	D-BLAPL/27440/2026 BLAPL/9350/2026	AKSHAYA @ NABATA TADINGI VS STATE OF ODISHA	LAXMAN PRADHAN VS	SESHKHAL /75 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000067/2025
57	D-BLAPL/26924/2026	BABULA NAYAK	PRABHAKAR SABAT	MARKAT NAGAR /256 /2026

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	BLAPL/9351/2026	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000796/2026
58	D-BLAPL/27459/2026 BLAPL/9352/2026	KIRAN SINGH PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	K.NUAGOAN /114 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000321/2026
59	D-BLAPL/27107/2026 BLAPL/9353/2026	MIHIR KUMAR PAIKRAY VS STATE OF ODISHA (EOW)	ANIRUDHA DAS VS	EOW,BHUBANESWAR /11 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000015/2026
60	D-BLAPL/27273/2026 BLAPL/9354/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /64 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000325/2026
61	D-BLAPL/27283/2026 BLAPL/9355/2026	PINTU HATI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /274 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
62	D-BLAPL/27344/2026 BLAPL/9356/2026	SACHIN CHAVAN @ SACHIN SHESHERAV CHAVAN VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000196/2023
63	D-BLAPL/27286/2026 BLAPL/9357/2026	NARAYAN AGARWAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000014/2026
64	D-BLAPL/27077/2026 BLAPL/9358/2026	JITU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000043/2026
65	D-CMP/40837/2026 CMP/1552/2026	GHASIA KUSUM @ GANDA VS HARIBANDHU BALUA	PRASANTA KUMAR SATAPATHY VS	/ / A.D.J.,KUCHINDA(Sambalpur) Fao/0000004/2024
66	D-CMP/41784/2026 CMP/1553/2026	NILAKANTHA PANIGRAHI VS RABINDRA SENAPATI	SUKANTA KUMAR NAYAK VS	/ / CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000273/2006
67	D-CMP/41377/2026 CMP/1554/2026	TRILOCHAN BEHERA VS NIRANJAN BEHERA	SOUMYA MISHRA VS	/ / (//
68	D-CMP/41494/2026 CMP/1555/2026	GHANSHYAM SARAF VS	SASWATI SOUMYA SAHU VS	/ / A.D.J.,BARGARH(Bargarh)

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69	D-CMP/42224/2026 CMP/1556/2026	SUBASH CHANDRA SAHU BASUDEV GIRI VS ARJUN CHARAN SANTI	BUDHIRAM DAS VS	Fao/0000016/2017 // A.D.J.,JAJPUR(Jajapur) Fa/0000018/2022
70	D-CMP/42744/2026 CMP/1557/2026	UMA NAIK VS USHARANI RATH	JAJATI KISHORE MOHANTY VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenkanal) CS/0000287/2024
71	D-CMP/41012/2026 CMP/1558/2026	PARAMANANDA ROUT VS RAJ KUMAR SAHOO	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) CMA/0000002/2025
72	D-CMP/41200/2026 CMP/1559/2026	M/S. TRUCK OWNERS ASSOCIATION PARADEEP, PARADEEP VS BIJAY CHANDRA NAYAK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghpur) CS/0000162/2014
73	D-CMP/41648/2026 CMP/1560/2026	SARATA CHANDRA MOHANTY VS INDRAJIT MOHANTY	SOUMYA MISHRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0009203/2015
74	D-CMP/42551/2026 CMP/1561/2026	PRASANNA KUMAR UPADHYAYA VS HAREKRUSHNA UPADHYAYA	GHANASHYAM MUDULI VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) CMA/0000043/2026
75	D-CONTC/42065/2026 CONTC/6143/2026	LOPAMUDRA PADHI VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
76	D-CONTC/42070/2026 CONTC/6144/2026	NRUSINGHA BEHERA VS DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV VS	// 0 //
77	D-CONTC/42094/2026 CONTC/6145/2026	GAJAPATI KSHETRA MOHAN PATASANI VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/42100/2026 CONTC/6146/2026	ARUN KUMAR SWAIN VS GIRISH S.N, SECRETARY P.R AND D.W DEPT., BHUBANESWAR	ADV. VS	// 0 //
79	D-CONTC/42117/2026 CONTC/6147/2026	SALIL BINDU MOHANTY VS SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA,WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //

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80	D-CONTC/42119/2026 CONTC/6148/2026	PRADEEP KUMAR DAS VS SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0
81	D-CONTC/42120/2026 CONTC/6149/2026	BISWAJIT MOHAPATRA VS SANJAYA KUMAR SINGH, SECRETARY TO GOVT. OF ODISHA, WORKS DEPT., KHURDA	ADV. VS	// 0
82	D-CONTC/42127/2026 CONTC/6150/2026	PRATAP KUMAR JENA VS SANJAYA KUMAR SINGH, SECRETARY TO GOVT. OF ODISHA, WORKS DEPT., KHURDA	ADV. VS	// 0
83	D-CONTC/42167/2026 CONTC/6151/2026	TRINATH BISWAL VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
84	D-CONTC/42175/2026 CONTC/6152/2026	MANAGING COMMITTEE OF INDIRA GANDHI GIRLS HIGH SCHOOL, ANGUL VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
85	D-CONTC/42184/2026 CONTC/6153/2026	M.C. OF BHANDARIDIHA GIRLS HIGH SCHOOL, KEONJHAR VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
86	D-CONTC/42189/2026 CONTC/6154/2026	ABHIMANYU SWAIN VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
87	D-CONTC/41881/2026 CONTC/6155/2026	KAMAL LOCHAN RAJ VS GIRISH S.N., SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
88	D-CONTC/41962/2026 CONTC/6156/2026	JOYCE DUNG DUNG VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0
89	D-CONTC/41978/2026 CONTC/6157/2026	MINAKETAN PADHAN VS PABITRA MOHAN BARIK(OES) DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV. VS	// 0
90	D-CONTC/42191/2026 CONTC/6158/2026	MANAGING COMMITTEE, GOVINDAPUR GIRLS HIGH SCHOOL, BALASORE VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
91	D-CONTC/42194/2026	MANAMOHAN BHUINBAL	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6159/2026	VS SUBHA SARMA, IAS	VS	0 //
92	D-CONTC/42195/2026 CONTC/6160/2026	DR. PRASANNA KUMAR PATEL VS ASWATHY.S, I.A.S	ADV. VS	// 0 //
93	D-CONTC/42198/2026 CONTC/6161/2026	MULIA PRADHAN VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //
94	D-CONTC/41043/2026 CONTC/6162/2026	MOHAN MIRDHA VS ADITYA KUMAR GOEL, IAS, COLLECTOR CUM D.M,BARAGARH	PRATAP CHANDRA MISHRA VS	// 0 //
95	D-CONTC/41929/2026 CONTC/6163/2026	INDRAMANI MOHANTY VS DISTRICT EDUCATION OFFICER, ANGUL	ADV. VS	// 0 //
96	D-CONTC/41888/2026 CONTC/6164/2026	MAYA BEHERA VS PROFESSOR JAGNESHWAR DANDAPAT ,VICE CHANCELLOR, ULKAL UNIVERSITY	ADV. VS	// 0 //
97	D-CONTC/41160/2026 CONTC/6165/2026	SANJUKTA PANDA VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA	SANDHYARANI PANI VS	// 0 //
98	D-CONTC/41573/2026 CONTC/6166/2026	KUMUDINI BAGARTY VS GAURAV SHIVAJI ISALWAR, COLLECTOR CUM CHAIRMAN, S.S.A, BOLANGIR	SIDDHARTH PRASAD MISHRA VS	// 0 //
99	D-CONTC/41587/2026 CONTC/6167/2026	NIROD RANJAN PADHI @ NIRODH PADHI VS RABINDRA NATH SATAPATHY, OPS, SUPERINTENDENT OF POLICE, BARGARH	KIRAN KUMAR PATEL VS	// 0 //
100	D-CONTC/41861/2026 CONTC/6168/2026	RATNAKAR SAHOO VS SHUBHA SARMA, IAS, SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV. VS	// 0 //
101	D-CONTC/42199/2026 CONTC/6169/2026	MANAGING COMMITTEE OF ANNAPURNA GIRLS HIGH SCHOOL,KEONJHAR VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/41951/2026 CONTC/6170/2026	JYOSHNA RANI PANDA VS	SWAGAT KUMAR SAHU VS	// 0

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103	D-CONTC/41866/2026 CONTC/6171/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT , BHUBANESWAR NIRMAL KUMAR ACHARYA VS	ADV. VS	// // 0
104	D-CONTC/42204/2026 CONTC/6172/2026	DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA MANAGING COMMITTEE OF TULASI GIRLS HIGH SCHOOL, KENDRAPARA VS	ADV. VS	// // 0
105	D-CONTC/41871/2026 CONTC/6173/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR PRAVAT KUMAR SARANGI VS	AJAYA KUMAR TRIPATHY VS	// // 0
106	D-CONTC/42227/2026 CONTC/6174/2026	MRUTYUNJAYA TRIPATHY, OAS. TAHASILDAR, BHUBANESWAR SUBHALAXMI SAHOO VS	ADV VS	// // 0
107	D-CONTC/41873/2026 CONTC/6175/2026	JAYANTA KU JAYASINGH,OAS, TAHASILDAR, BHUBANESWAR SOUMYARANJAN PARIDA VS	AJAYA KUMAR TRIPATHY VS	// // 0
108	D-CONTC/41875/2026 CONTC/6176/2026	MRUTYUNJAYA TRIPATHY, OAS. TAHASILDAR, BHUBANESWAR MANAGING COMMITTEE OF DAMODAR GIRLS HIGH SCHOOL, KONARK,PURI VS	ADV. VS	// // 0
109	D-CONTC/42233/2026 CONTC/6177/2026	N.S.THIRAMALA NAYAK, COMMNR., CUM SECY., SCHOOL AND MASS EDUCATION DEPT.,ODISHA SHYAMAKANTA PANDA VS	ADV VS	// // 0
110	D-CONTC/41883/2026 CONTC/6178/2026	JAYANTA KU JAYASINGH,OAS, TAHASILDAR, BHUBANESWAR BHIM CHARAN TUDU VS	ADV. VS	// // 0
111	D-CONTC/41879/2026 CONTC/6179/2026	GIRISH S.N., SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, KHORDA DEBASHIS MISHRA VS	ADV. VS	// // 0
112	D-CONTC/42278/2026 CONTC/6180/2026	GIRISH S. N., SECY. TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT.,ODISHA CHANDRI NAIK VS	ADV VS	// // 0
113	D-CONTC/41886/2026 CONTC/6181/2026	SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT DURGA CHARAN MOHAPATRA VS	ADV. VS	// // 0
		ASHWINI KUMAR DAS, EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY,DHENKANAL		//

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114	D-CONTC/42302/2026 CONTC/6182/2026	TRIPATI BALAJI MISHRA VS DR. ARABINDA KUMAR PADHEE, IAS, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// 0
115	D-CONTC/42305/2026 CONTC/6183/2026	CHAKRADHAR PARIDA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
116	D-CONTC/42309/2026 CONTC/6184/2026	ANANTA CHARANA PALEI VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
117	D-CONTC/42313/2026 CONTC/6185/2026	GOURANGA CHARAN NAIK VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
118	D-CONTC/42314/2026 CONTC/6186/2026	NIRANJAN PANDA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
119	D-CONTC/42315/2026 CONTC/6187/2026	NIRUPAMA MAJHI VS DR. DHANESWAR SETHY, CDMO, KEONJHAR	SUBRAT KUMAR KAR VS	// 0
120	D-CONTC/42354/2026 CONTC/6188/2026	PRACHIPRAVA KHAMARI VS ASWATHY S., IAS, COMMNR. CUM PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND F.W DEPT.	PRASANTA KUMAR MOHANTY (2) VS	// 0
121	D-CONTC/42356/2026 CONTC/6189/2026	JAYANTI SAHU VS MS. ASWATHY S., IAS, COMMNR. CUM PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND F.W DEPT.	PRASANTA KUMAR MOHANTY (2) VS	// 0
122	D-CONTC/42316/2026 CONTC/6190/2026	BENUDHAR MAHAKUD VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
123	D-CONTC/41908/2026 CONTC/6191/2026	MANDAKINI MEHER VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, ORISSA	SWAGAT KUMAR SAHU VS	// 0
124	D-CONTC/42319/2026 CONTC/6192/2026	PURNIMA PARIDA VS SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
125	D-CONTC/42434/2026	MAMINA MALLICK	SOUMI DAS	//

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	CONTC/6193/2026	VS	VS	0
		SAPAN RAJAN, AUTHORIZED OFFICER , CANARA BANK, MACHHUA BAZAR,CUTTACK		//
126	D-CONTC/42329/2026	KSHIRABDHI TANAYA BEHERA	PRASANTA KUMAR MOHANTY (2)	//
	CONTC/6194/2026	VS	VS	0
		ASWATHY S., IAS		//
127	D-CONTC/42347/2026	SMITARANI SWAIN	PRASANTA KUMAR MOHANTY (2)	//
	CONTC/6195/2026	VS	VS	0
		ASWATHY S., IAS		//
128	D-CONTC/42350/2026	KAMINIBALA SAMANTARAY	PRASANTA KUMAR MOHANTY (2)	//
	CONTC/6196/2026	VS	VS	0
		ASWATHY S., IAS		//
129	D-CONTC/42447/2026	BASANTA BARIK	ACHYUTANANDA PATTANAIK	//
	CONTC/6197/2026	VS	VS	0
		ANU GARG, IAS,CHIEF SECRETARY TO GOVT OF ODISHA GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPT.		//
130	D-CONTC/42352/2026	GITANJALI SAHOO	PRASANTA KUMAR MOHANTY (2)	//
	CONTC/6198/2026	VS	VS	0
		ASWATHY S., IAS		//
131	D-CONTC/42624/2026	ARUN RANJIT SAHU	SATYA RANJAN PATI	//
	CONTC/6199/2026	VS	VS	0
		ASHUTOSH KULKARNI, I.A.S, COLLECTOR CUM D.M,RAYAGADA		//
132	D-CONTC/41910/2026	SNEHALATA PRADHANI	SWAGAT KUMAR SAHU	//
	CONTC/6200/2026	VS	VS	0
		ASWATHY S, COMMISSIONER CUM SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT,KHURDA		//
133	D-CONTC/41927/2026	KHIRASAGAR MAHARA	ADV.	//
	CONTC/6201/2026	VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR		//
134	D-CONTC/37991/2026	HIMANSHU KUMAR NATH	ADV.	//
	CONTC/6202/2026	VS	VS	0
		NBS RAJPUT, I.A.S		//
135	D-CONTC/41884/2026	UPMANYU ROUT	ADV.	//
	CONTC/6203/2026	VS	VS	0
		BHUPENDRA SINGH POONIA, I.A.S		//
136	D-CONTC/37234/2026	TRINATHA SWAIN	ADV.	//
	CONTC/6204/2026	VS	VS	0

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137	D-CONTC/42590/2026 CONTC/6205/2026	BHASKARJYOTI SHARMA, IAS,PRINCIPAL SECY.,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA GINDRI MURMU VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// // 0 //
138	D-CONTC/39574/2026 CONTC/6206/2026	KRUSHNARANI ROUT VS KALUNGE GORAKH WAMAN, IAS,DIRECTOR OF HORTICULTURE,ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
139	D-CONTC/41889/2026 CONTC/6207/2026	ANIL KUMAR BISWAL VS GIRISH S. N., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, SECRETARIAT BUILDING	ADV. VS	// 0 //
140	D-CONTC/39578/2026 CONTC/6208/2026	PRASANTA KUMAR SAHOO VS KALUNGE GORAKH WAMAN, I.A.S, DIERCTOR HORTICULTURE,ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
141	D-CONTC/41890/2026 CONTC/6209/2026	SARAT KUMAR BEHERA VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY., FOREST AND ENVIRONMENT DEPTT., BBSR	ADV. VS	// 0 //
142	D-CONTC/41897/2026 CONTC/6210/2026	PRADEEP KUMAR SAMANTRAY VS GYANENDRA PRATAP SINGH, DIRECTOR GENERAL, CRPF, NEW DELHI	RABI NARAYAN BEHERA VS	// 0 //
143	D-CONTC/39590/2026 CONTC/6211/2026	SABYASACHI SENAPATI VS KALUNGE GORAKH WAMAN, I.A.S,DIRECTOR OF HORTICULTURE,ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
144	D-CONTC/40163/2026 CONTC/6212/2026	RANJIT KUMAR PRADHAN VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
145	D-CONTC/41905/2026 CONTC/6213/2026	PRATIBHA PRUSTY VS B.PARAMESWARAN,IAS	DR. JITENDRA KUMAR LENKA VS	// 0 //
146	D-CONTC/42068/2026 CONTC/6214/2026	AJIT KUMAR BEHERA VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
147	D-CONTC/42228/2026 CONTC/6215/2026	MADHUSUDAN RATH VS DR. N THIRUMALLA,IAS, COMMISSIONER CUM SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION	ADV VS	// 0 //

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148	D-CONTC/40575/2026 CONTC/6216/2026	BIDYUTLATA BISWAL VS ASWATHY S, COMMISSIONER CUM SECRETARY ,HEALTH AND FAMILY WELFARE DEPARTMENT, KHURDA	SAROJA KANTA SAMAL VS	// 0 //
149	D-CONTC/40965/2026 CONTC/6217/2026	KALI CHARAN BEHERA VS BIBHAS RANJAN PANIGRAHI OAS, TAHASILDAR, KHORDHA	ADV. VS	// 0 //
150	D-CONTC/42686/2026 CONTC/6218/2026	BHABAGRAHI DAS VS RAGHURAM R.IYER, IAS	SAILAZA NANDAN DAS VS	// 0 //
151	D-CONTC/41032/2026 CONTC/6219/2026	DEBASHREE MOHAPATRA VS RAJESH KUMAR SAMAL, EX-ADDL. TAHASHIDAR, BHUBANESWAR	BHAGABAN BEHERA VS	// 0 //
152	D-CONTC/42698/2026 CONTC/6220/2026	BIJAYA KUMAR SAHOO VS ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, KHURDA	ADV. VS	// 0 //
153	D-CONTC/41172/2026 CONTC/6221/2026	MAHABAHU RETAIL AND ITS GROUP OF COMPANIES, CUTTACK VS SARAT KUMAR PANIGRAHI, GENERAL MANAGER BANK OF BARODA, ZONAL OFFICE, BHUBANESWAR	ADV. VS	// 0 //
154	D-CONTC/42796/2026 CONTC/6222/2026	DUSHASAN JENA VS ANANTA CHARAN PRADHAN	SANTOSH SAHOO VS	// 0 //
155	D-CONTC/42799/2026 CONTC/6223/2026	CHITTARANJAN SWAIN VS DR. BIJAY KETAN UPADHYAYA,SECRETARY, DEPARTMENT OF ODIA LITERATURE LANGUAGE AND CULTURE,BHUBANESWAR	RUPESH KUMAR KANUNGO VS	// 0 //
156	D-CONTC/42230/2026 CONTC/6224/2026	DIPTIPRAVA SATAPATHY VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
157	D-CRLA/23754/2026 CRLA/848/2026	PREMAJ MAHAKUL @ PREMOJ MAHAKUL @ TUTUNI MAHAKUL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	AUL /225 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
158	D-CRLA/26707/2026 CRLA/849/2026	ALEKHA SANDHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	RAIRAKHOL /196 /2015 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000076/2016
159	D-CRLA/26207/2026	JAYANTA NARAYAN PANDA	DHANANJAYA MUND	JEYPORE VIGILANCE /24 /2012

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	CRLA/850/2026	VS STATE OF ODISHA(VIG.)	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
160	D-CRLA/27044/2026	KRUSHNA MAJHI	DEBASIS SARANGI	GR/0000007/2012
	CRLA/851/2026	VS STATE OF ODISHA	VS	TIKIRI /127 /2022
161	D-CRLA/26809/2026	BIMALESWAR MAJHI	PRASANTA KUMAR SAHOO	A.D.J.,RAYAGADA(Rayagada)
	CRLA/852/2026	VS STATE OF ODISHA	VS	CT/0000012/2023
162	D-CRLMC/26054/2026	DHOBANI MOHANTY	SUDEEP KUMAR SARANGI	BANSADA /15 /2018
	CRLMC/3275/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra
163	D-CRLMC/26159/2026	RAJESH PRADHAN @ RAJESH KUMAR PRADHAN	KIRAN KUMAR PATEL	Spl/0000009/2018
	CRLMC/3276/2026	VS STATE OF ODISHA	VS	/ /
164	D-CRLMC/26643/2026	PUJA@PRACHI PRIYADARSHINI	PANCHANAN PANIGRAHI	J.M.F.C.,BHUBANESWAR(Khordha)
	CRLMC/3277/2026	VS STATE OF ODISHA	VS	ICC/0008062/2022
165	D-CRLMC/27093/2026	GULLU@LAXMINARAYAN AGRAWAL	JAGABANDHU SAHU	RAIKIA /13 /2005
	CRLMC/3278/2026	VS STATE OF ODISHA	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal)
166	D-CRLMC/27066/2026	MANOJ KUMAR HUI	PRAVASH CHANDRA JENA	GR/0000035/2005
	CRLMC/3279/2026	VS STATE OF ODISHA	VS	DARGHA BAZAR /60 /2025
167	D-CRLMC/27090/2026	GULLU@LAXMINARAYAN AGRAWAL	JAGABANDHU SAHU	PRINCIPAL MAGISTRATE CUM JUV. JU
	CRLMC/3280/2026	VS STATE OF ODISHA	VS	JJC/0000070/2025
168	D-CRLMC/27094/2026	GULLU@LAXMINARAYAN AGRAWAL	JAGABANDHU SAHU	BARGARH /300 /2016
	CRLMC/3281/2026	VS STATE OF ODISHA	VS	DIST.AND SESSIONS JUDGE,BARGARH
169	D-CRLMC/27092/2026	GULLU@LAXMINARAYAN AGRAWAL	JAGABANDHU SAHU	CT/0000013/2025
	CRLMC/3282/2026	VS STATE OF ODISHA	VS	JALESWAR /561 /2024
170	D-CRLMC/27097/2026	MANASH ROUTRAY@JITU@MANAS KUMAR ROUT	BISWAJIT SAHOO	J.M.F.C.,JALESWAR(Baleshwar)
	CRLMC/3283/2026	VS STATE OF ODISHA	VS	CT/0000705/2024

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171	D-CRLMC/27264/2026 CRLMC/3284/2026	STATE OF ODISHA SUSHANT @ SASANTA PANKA VS	PRADEEP KUMAR DAS VS	GR/0000335/2025 GOLAMUNDA /113 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000518/2026
172	D-CRLMC/27351/2026 CRLMC/3285/2026	STATE OF ODISHA TAPAN KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	JALESWAR /28 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000013/2024
173	D-CRLMC/27381/2026 CRLMC/3286/2026	STATE OF ODISHA PRADEEP KUMAR SWAIN VS	PRAVASH CHANDRA JENA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May ICC/0000026/2026
174	D-CRLMC/27499/2026 CRLMC/3287/2026	DEBASHIS MOHANTY SUSHANT@SUSANTA KUMAR DIGAL VS	KULDEEP MOHANTY VS	PHIRINGIA /16 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000028/2026
175	D-CRLMC/24455/2026 CRLMC/3288/2026	STATE OF ODISHA RAJA @ ANANTA PATRA VS	SANJIT MISHRA VS	SEA BEACH /94 /2018 J.M.F.C.,PURI(Puri) GR/0001187/2018
176	D-CRLMC/25088/2026 CRLMC/3289/2026	STATE OF ODISHA SUSANTA KUMAR MISHRA VS	LAMBODOR ACHARI VS	// J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000071/2023
177	D-CRLMC/26740/2026 CRLMC/3290/2026	AMAR NATH PATI JAYASHREE SARITA KUJUR VS	SUSANTA KUMAR MISHRA VS	NAYAPALLI P.S. /659 /2026 S.D.J.M.,BHUBANESWAR(Khordha) GR/0001204/2026
178	D-CRLMC/27322/2026 CRLMC/3291/2026	STATE OF ODISHA MUNA DALAI @ BISWABHUSAN DALEI VS	PULAKESH MOHANTY VS	DHARMASALA /371 /2018 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000074/2023
179	D-CRLMC/24187/2026 CRLMC/3292/2026	STATE OF ODISHA CHANDRA SEKHAR MAHAPATRA VS	DEEPAK NARENDA VS	MAHILA P.S.(BBSR) /65 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000469/2025
180	D-CRLMC/24452/2026 CRLMC/3293/2026	STATE OF ODISHA PRANABA MUNI VS	RAMESH CHANDRA PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000014/2026
181	D-CRLMC/26754/2026 CRLMC/3294/2026	SANTOSH KUMAR PATRO PRABHU PRASAD SETHI VS	LAXMINARAYAN RAYATSINGH VS	DARGHA BAZAR /89 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000882/2026
		STATE OF ODISHA		

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182	D-CRLMC/19476/2026 CRLMC/3295/2026	VIVEK KUMAR SARDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL 2(C)CC/0000089/2023
183	D-CRLMC/27202/2026 CRLMC/3296/2026	TUNA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /160 /2026 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA GR/0000154/2026
184	D-CRLMC/27205/2026 CRLMC/3297/2026	MAHAMMAD SADDAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BISSAMCUTTACK /125 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000101/2021
185	D-CRLMC/27384/2026 CRLMC/3298/2026	SUSANTA GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	RASGOBINDPUR /422 /2025 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur Spl/0000123/2025
186	D-CRLMC/25981/2026 CRLMC/3299/2026	KUNA NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	PURUNAKOTE /21 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000493/2024
187	D-CRLMC/26607/2026 CRLMC/3300/2026	AJIT KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHATIGUDA /10 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000095/2026
188	D-CRLMC/27361/2026 CRLMC/3301/2026	TRUPTI RANJAN BEHERA VS BHAGYABATI KABATA	NIRANJAN LENKA VS	KAPTIPADA /72 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CMC/0000058/2021
189	D-CRLMC/27548/2026 CRLMC/3302/2026	SUBASH CHANDRA PANDA VS STATE OF ODISHA	SUBRAT MISRA VS	MAHILA P.S.(BBSR) /96 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000661/2025
190	D-CRLMC/27483/2026 CRLMC/3303/2026	UDAY SOREN VS BHARATI MURMU @ SOREN	NIRANJAN LENKA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May DV M.C./0000019/2026
191	D-CRLMC/25163/2026 CRLMC/3304/2026	MAHINDRA@MAHENDRA KARKARIA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /328 /2021 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH CMC/0000042/2025
192	D-CRLMC/27042/2026 CRLMC/3305/2026	RANJIT BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MACHHKUND /112 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2020
193	D-CRLMC/26777/2026	AKHAYA KUMAR ROUT	DR.BINODA KUMAR MISHRA	MARINE PST TALCHUA /4 /2024

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	CRLMC/3306/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000021/2024
194	D-CRLMP/27016/2026 CRLMP/1428/2026	VICTIM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHAKAPADA PS /75 /2026 () //
195	D-CRLMP/27277/2026 CRLMP/1429/2026	SHANKAR CHANDRA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /202 /2026 () //
196	D-CRLMP/27328/2026 CRLMP/1430/2026	CHHABINDRA KUMAR SETHI VS THE DIRECTOR GENERAL OF POLICE, CUTTACK	HEMANTA KUMAR MOHANTA VS	/ /0 () //
197	D-CRLMP/26686/2026 CRLMP/1431/2026	SMARAK RANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMANDO /164 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001039/2026
198	D-CRLMP/26690/2026 CRLMP/1432/2026	NARAYAN NAYAK VS MAHENDRA KUMAR	AJIT CH MOHAPATRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) 2(A)CC/0000014/2025
199	D-CRLMP/36180/2025 CRLMP/1433/2026	MITHUN KUMAR JENA VS ANITA MALLIK @ JENA	BYOMAKESH TRIPATHY VS	/ /0 () //
200	D-CRLMP/26829/2026 CRLMP/1434/2026	SUMITRA NATH VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	/ /0 () //
201	D-CRLMP/25157/2026 CRLMP/1435/2026	BILASINI DEI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	/ /0 () //
202	D-CRLMP/26325/2026 CRLMP/1436/2026	BIRENDRA KISHORE NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /764 /2026 () //
203	D-CRLMP/26854/2026 CRLMP/1437/2026	SARASWATI ROUL VS STATE OF ODISHA	PRATIK DASH VS	/ /0 S.D.M,BHADRAK(Bhadrak) CRMC/0000009/2024
204	D-CRLMP/25037/2026 CRLMP/1438/2026	JYOTIRMAYEE BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	MALGODOWN /265 /2026 ()

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205	D-CRLMP/23772/2026 CRLMP/1439/2026	STATE OF ODISHA SHARAT CHANDRA BISWAL VS LAXMIDHAR BARIK	RABI NARAYAN MOHANTY VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005164/2022
206	D-CRLMP/26951/2026 CRLMP/1440/2026	HARIHAR PRUSTY VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	//0 CIVIL JUDGE (JD),CHANDIKHOLE(Jajap IA/0000022/2026
207	D-CRLREV/12574/2026 CRLREV/672/2026	DHIRENDRANATH MOHANTA VS PURNA CHANDRA NANDA	NIRANJAN LENKA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000062/2015
208	D-CRLREV/25306/2026 CRLREV/673/2026	ANIL KUMAR PALLAI VS STATE OF ODISHA	DEBASNAN DAS VS	BEGUNIA P.S. /164 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000157/2024
209	D-CRLREV/26045/2026 CRLREV/674/2026	GHUNGROO MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BHARATPUR PS /542 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001657/2025
210	D-CRLREV/26230/2026 CRLREV/675/2026	BISWA RANJAN ROUTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	INDUSTRIAL ESTATE PS /177 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000079/2025
211	D-CRLREV/27458/2026 CRLREV/676/2026	TARAPRASAD GOUDA@LITU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAIDYANATHPUR /606 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000129/2026
212	D-CRLREV/27200/2026 CRLREV/677/2026	RAMA KRUSHNA RATHA VS ARUN KUMAR RATHA	JAGABANDHU SAHU VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) CRA/0000027/2017
213	D-CRLREV/25794/2026 CRLREV/678/2026	CHITTARANJAN DASH VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	CHANDUA /99 /2023 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur ST/0000026/2026
214	D-CRLREV/26321/2026 CRLREV/679/2026	ALLI AHAD VS UPENDRA KHUNTIA	KISHORE KUMAR MISHRA VS	//0 A.D.J.,ATHAGARH(Cuttack) CRREV/0000007/2026
215	D-CRLREV/23495/2026 CRLREV/680/2026	PRAGYAPARAMITA MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /243 /2023 A.D.J.,SALIPUR(Cuttack) ST/0000073/2025

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216	D-CRLREV/7681/2026 CRLREV/681/2026	TIPSUR MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BADSAHI /48 /2017 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000009/2018
217	D-CRLREV/26649/2026 CRLREV/682/2026	GUNANIDHI PRADHAN VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	RANPUR /102 /2016 A.D.J.,NAYAGARH(Nayagarh) CRA/0000041/2023
218	D-CRLREV/27721/2026 CRLREV/683/2026	KESHAB@KESHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /236 /2020 AD-HOC A.D.J.(FTSC),BERHAMPUR(Garh) TR/0000061/2024
219	D-CRLREV/26200/2026 CRLREV/684/2026	MD.NASIR UDDIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TALSARA /197 /2023 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000124/2023
220	D-CRLREV/26865/2026 CRLREV/685/2026	DEBASISH @ DEBASHISH PRADHAN VS STATE OF ODISHA	UPSIKA SAMANTARAY VS	KESINGA /218 /2026 J.M.F.C., KESINGA(Kalahandi) CMC/0000027/2026
221	D-CRLREV/26867/2026 CRLREV/686/2026	SATYANARAYAN PUROHIT@ SATYA NARAYAN PUROHIT VS PRAMOD KUMAR MAHAPATRA	AKSHAYA KUMAR SAHOO VS	/ / DISTRICT AND SESSIONS JUDGE,DEOGARH CRA/0000007/2025
222	D-CRLREV/27257/2026 CRLREV/687/2026	SRIPATI CHARAN BADAJENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHANDAKA P.S. /504 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000071/2026
223	D-EXP/42395/2026 EXP/135/2026	DR. NALINI KANTA MISHRA VS BOARD OF SECONDARY EDUCATION,ORISSA	JITENDRA KUMAR MISHRA (2) VS	/ / () //
224	D-FAO/39854/2026 FAO/957/2026	DEBAJANI KAR VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	/ / STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000293/2017
225	D-FAO/42959/2026 FAO/958/2026	SURATH BEHERA VS UNION OF INDIA	DEBASISH PATNAIK VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000149/2024
226	D-MACA/41434/2025 MACA/887/2026	CHANDRAKANTI SAHU VS CHUDAMANI SAHU	KAPILA CHARAN NAYAK VS	/ / 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000095/2019
227	D-MACA/37598/2026	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	GIRIJA PRASAD DUTTA	/ /

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	MACA/888/2026	VS SATYANARAYAN MIRDHA	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000049/2024
228	D-MACA/41095/2026 MACA/889/2026	NATIONAL INSURANCE CO. LTD, SAMBALPUR VS KALPANA PRADHAN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000049/2022
229	D-MACA/23680/2026 MACA/890/2026	THE DIVISIONAL MANGER, TATA AIG GENERAL INSURANCE COMPANY LTD,BHUBANESWAR VS SAROJ KUMAR BAG	ANASWARI KHAN VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000048/2021
230	D-MACA/28367/2026 MACA/891/2026	M/S. ORIENTAL INSURANCE CO.LTD, BHUBANESWAR VS DILLIP KUMAR NAYAK	PRAKASH KUMAR MOHANTY VS PRADEEP KUMAR MISHRA,D.P.MISHRA,M.DAS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000205/2020
231	D-MATA/42220/2026 MATA/302/2026	PRADIPTA KUMAR NAYAK VS SARASWATI JENA	TAPASWINI SINHA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000279/2024
232	D-MATA/41760/2026 MATA/303/2026	TRISHNA BERLIA VS RAHUL AGRAWAL	LALITENDU MISHRA VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000113/2024
233	D-MATA/42285/2026 MATA/304/2026	DR. HRUSHIKESH BARIK VS SUSHAMA BHOI @ SUSHAMA BARIK	AGNIHOTRA SAHU VS	// JUDGE, FAMILY COURT, BARGARH(Bargarh) Mat/0000155/2016
234	D-MATA/42444/2026 MATA/305/2026	SRINIBASH MOHARANA VS RAJANIKANTI SAHOO	ABHAYA KUMAR SHARMA VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000611/2016
235	D-MSA/38137/2026 MSA/57/2026	GRAND BAZAAR DEVELOPERS LLP.BHUBANESWAR VS SANTOSH KUMAR BEHERA	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000076/2025
236	D-RPFAM/42153/2026 RPFAM/249/2026	SATYA SUNDAR SETHY VS DEEPIKA NAYAK @ SETHY	ANAM CHARAN PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000139/2016
237	D-RSA/14322/2026 RSA/471/2026	DEBESH CHANDRA NANDI VS DUSMANTA KUMAR BISOI	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) TA/0000058/2001
238	D-RSA/40278/2026 RSA/472/2026	SESHADEB BEURA VS	MALAYA KUMAR MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara)

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239	D-RSA/32609/2026 RSA/473/2026	ANTARYAMI PATTNAYAK UMAKANTA BEHERA VS ARCHANA JENA	SOURAV SUMAN BHUYAN VS	RFA/0000045/2018 // DISTRICT & SESSIONS JUDGE,CUTTACK
240	D-RSA/37275/2026 RSA/474/2026	TAPAS MANADHATA VS TARULATA MANADHATA	LINGARAJ SARANGI VS	RFA/0000080/2010 // DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
241	D-RSA/40587/2026 RSA/475/2026	SRI SRI BALUNKESWAR MAHESH BIJE VS BIKASH RANJAN DAS	ASHOK KUMAR MOHAPATRA VS	RFA/0000122/2025 // A.D.J.,KEONJHAR(Kendujhar)
242	D-RSA/43159/2026 RSA/476/2026	JITA RANJAN BHOL VS JYOTI RANJAN BHOL	DEBAKANTA MOHANTY VS	RFA/0000076/2022 // DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
243	D-TRP(C)/42605/2026 TRP(C)/285/2026	SAMBIT RANJAN MALLIK VS SWAGATIKA DAS	LAMBIT SENAPATI VS	RFA/0000004/2025 // JUDGE,FAMILY COURT,ANGUL(Anugul)
244	D-TRPCRL/25603/2026 TRPCRL/73/2026	SHAILESH NANDAN MISHRA VS JAYASMITA PANDA	PRABHU PRASANNA BEHERA VS	CP/0000027/2026 //0 S.D.J.M.,BALASORE(Baleshwar)
245	D-TRPCRL/26544/2026 TRPCRL/74/2026	NABA KUMAR RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DV M.C./0000197/2025 SORO /290 /2021 J.M.F.C.,SORO(Baleshwar)
246	D-TRPCRL/27012/2026 TRPCRL/75/2026	RAJESH KUMAR MOHARANA VS YAJNASENI OJHA	SANAT KUMAR DAS VS	CT/0000632/2021 //0 JUDGE, FAMILY COURT, DHENKANAL
247	D-WA/39236/2025 WA/1254/2026	UTTAM CHARAN SWAIN VS STATE OF ORISSA	KIRAN ROUT VS	Crp/0000064/2026 // ()
248	D-WA/17280/2026 WA/1255/2026	TANMOY KUMAR MISHRA VS STATE OF ODISHA	SOURAV DAS VS	// () //
249	D-WA/42626/2026 WA/1256/2026	MANAGING COMMITTEE OF SRI JAGANNATH TEMPLE ADMINISTRATION, PURI VS KARTIK CHANDRA DAS	ANAND CHANDRA SWAIN VS	// () //

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250	D-WA/41017/2026 WA/1257/2026	STATE OF ODISHA VS NILAMANI MANGARAJ	SAROJ KUMAR JEE,AGA VS	// 0 //
251	D-WA/40602/2026 WA/1258/2026	SIBA PRASAD SHOME @ SHIBA PRASAD SHOME VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
252	D-WA/40306/2026 WA/1259/2026	STATE OF ODISHA VS KULAMANI BARAL	AISHWARYA DASH,A.S.C VS	// 0 //
253	D-WP(C)/40013/2026 WP(C)/29427/2026	BIJAYALAXMI MOHANTY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// 0 //
254	D-WP(C)/41123/2026 WP(C)/29428/2026	RAMESH SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
255	D-WP(C)/41124/2026 WP(C)/29429/2026	SURESH SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
256	D-WP(C)/41125/2026 WP(C)/29430/2026	DABEDA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
257	D-WP(C)/42485/2026 WP(C)/29431/2026	PANKAJINI MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
258	D-WP(C)/31280/2026 WP(C)/29432/2026	PREM KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
259	D-WP(C)/42041/2026 WP(C)/29433/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
260	D-WP(C)/42008/2026 WP(C)/29434/2026	DHANURJAYA MAJHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
261	D-WP(C)/39255/2026	PUSPARANI MOHANTY	PRASANTA KUMAR JENA	//

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	WP(C)/29435/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42488/2026 WP(C)/29436/2026	MANOJ KUMAR PATEL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
263	D-WP(C)/42725/2026 WP(C)/29437/2026	MAA THANAPATI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/37287/2026 WP(C)/29438/2026	TEJRAM DHARUA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
265	D-WP(C)/42757/2026 WP(C)/29439/2026	BHUMI SUTA DIP VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
266	D-WP(C)/39427/2026 WP(C)/29440/2026	ROHIT BHOI VS MAHANADI COAL FIELDS LTD., SUNDARGARH	ALOK KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/37636/2026 WP(C)/29441/2026	INDUMATI RANA VS STATE OF ODISHA	DURGA PRASHADA SWAIN VS	// 0 //
268	D-WP(C)/42489/2026 WP(C)/29442/2026	DEEPAKA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
269	D-WP(C)/42760/2026 WP(C)/29443/2026	KABITA ORAM VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
270	D-WP(C)/42272/2026 WP(C)/29444/2026	BAIKUNTHA MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
271	D-WP(C)/39811/2026 WP(C)/29445/2026	CHARULATA ROUTRAY VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
272	D-WP(C)/42492/2026 WP(C)/29446/2026	SREEMANTA KUMAR SETHY VS	PRADEEP KUMAR MAHAPATRA VS	// 0

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273	D-WP(C)/42898/2026 WP(C)/29447/2026	STATE OF ODISHA BIRABARA SAHOO VS	AMITAV TRIPATHY VS	// // 0
274	D-WP(C)/42969/2026 WP(C)/29448/2026	STATE OF ODISHA SASMITA KUMARI CHOUDHURY VS	SUBASH CHANDRA ACHARYA VS	// // 0
275	D-WP(C)/38633/2026 WP(C)/29449/2026	STATE OF ODISHA MAKARDHWAJ ROUT VS	DEBADATTA MOHANTY VS	// // 0
276	D-WP(C)/42493/2026 WP(C)/29450/2026	STATE OF ODISHA SAHEBA PANDEY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
277	D-WP(C)/40031/2026 WP(C)/29451/2026	STATE OF ODISHA KANHU DAKUA VS	JUDHISTHIR SAHOO VS	// // 0
278	D-WP(C)/42645/2026 WP(C)/29452/2026	STATE OF ODISHA CHANDRAMA BARIHA VS	SUBRAT KUMAR DAS VS	// // 0
279	D-WP(C)/42121/2026 WP(C)/29453/2026	STATE OF ODISHA LAXMAN AYAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0
280	D-WP(C)/42495/2026 WP(C)/29454/2026	STATE OF ODISHA PRANABANDHU PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
281	D-WP(C)/42647/2026 WP(C)/29455/2026	STATE OF ODISHA KUNTI LUHA VS	SUBRAT KUMAR DAS VS	// // 0
282	D-WP(C)/38997/2026 WP(C)/29456/2026	STATE OF ODISHA SUNITA MOHAPATRA VS	PRASANTA KUMAR JENA VS	// // 0
283	D-WP(C)/42651/2026 WP(C)/29457/2026	STATE OF ODISHA DHANU MUNDA VS	SUBRAT KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/40070/2026 WP(C)/29458/2026	DR.AMRUTA PRITAM MISHRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
285	D-WP(C)/42124/2026 WP(C)/29459/2026	SUKRA AYAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
286	D-WP(C)/40907/2026 WP(C)/29460/2026	GHANASHYAM KHILLAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
287	D-WP(C)/42679/2026 WP(C)/29461/2026	M/S RAJ KISHORE BHUE, SONEPUR VS COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
288	D-WP(C)/41373/2026 WP(C)/29462/2026	SHIBA NAIK VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
289	D-WP(C)/40147/2026 WP(C)/29463/2026	SURENDRA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
290	D-WP(C)/40134/2026 WP(C)/29464/2026	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	D-WP(C)/42682/2026 WP(C)/29465/2026	M/S.MAHAVEER DIGITAL VISION, GANJAM VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
292	D-WP(C)/42467/2026 WP(C)/29466/2026	ALOK KUMAR PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
293	D-WP(C)/41996/2026 WP(C)/29467/2026	LOCHAN NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/42080/2026 WP(C)/29468/2026	CHITAMANI NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
295	D-WP(C)/42470/2026	SOMYA RANJAN PATEL	RAMAKANTA SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29469/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42688/2026 WP(C)/29470/2026	M/S.AIR CARE REFRIGERATION, GROUND FLOOR, BHUBANESWAR VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
297	D-WP(C)/42453/2026 WP(C)/29471/2026	DR.AJAYA KUMAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
298	D-WP(C)/40150/2026 WP(C)/29472/2026	MANAS RANJAN JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
299	D-WP(C)/40673/2026 WP(C)/29473/2026	M/S BLUE EDGE TRADE VENTURE PVT LTD VS UNION OF INDIA	SHUBHI SRIVASTAVA VS	// 0 //
300	D-WP(C)/40751/2026 WP(C)/29474/2026	JAYARAM SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
301	D-WP(C)/42477/2026 WP(C)/29475/2026	KISHOR KUMAR KHICHIDI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
302	D-WP(C)/41289/2026 WP(C)/29476/2026	BIKASH MALIK VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
303	D-WP(C)/42579/2026 WP(C)/29477/2026	BIJAY KUMAR NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
304	D-WP(C)/42560/2026 WP(C)/29478/2026	M/S.UTKAL FACILITY SERVICES PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	SABYASACHI PANDA VS	// 0 //
305	D-WP(C)/41322/2026 WP(C)/29479/2026	M/S JYOTI CONSTRUCTION, KENDUJHAR VS UNION OF INDIA	AJIT KUMAR ROY VS	// 0 //
306	D-WP(C)/42148/2026 WP(C)/29480/2026	DR.PRAGNYA SAHOO VS	ADYASIDHI MISHRA VS	// 0

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307	D-WP(C)/42704/2026 WP(C)/29481/2026	STATE OF ODISHA BHARAT BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
308	D-WP(C)/40894/2026 WP(C)/29482/2026	STATE OF ODISHA SRIKANTA KUMAR BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
309	D-WP(C)/42156/2026 WP(C)/29483/2026	STATE OF ODISHA PURNENDU KUMAR DASH VS	RAMDAS ACHARY VS	// // 0
310	D-WP(C)/42707/2026 WP(C)/29484/2026	STATE OF ODISHA MAA BHAWANI SHG, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
311	D-WP(C)/42709/2026 WP(C)/29485/2026	STATE OF ODISHA GANESWAR SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
312	D-WP(C)/41809/2026 WP(C)/29486/2026	STATE OF ODISHA GANGADHAR SETHY VS	SHASHI BHUSAN JENA VS	// // 0
313	D-WP(C)/41460/2026 WP(C)/29487/2026	UNION OF INDIA CHITRALEKHA DAS VS	UMAKANT SAHOO VS	// // 0
314	D-WP(C)/42158/2026 WP(C)/29488/2026	STATE OF ODISHA RASHMIREKHA LENKA VS	ANIMA KUMARI DEI VS	// // 0
315	D-WP(C)/42714/2026 WP(C)/29489/2026	STATE OF ODISHA KARUNAKAR ROUT VS	PABITRA KUMAR NAYAK VS	// // 0
316	D-WP(C)/40274/2026 WP(C)/29490/2026	STATE OF ODISHA DCB BANKL LIMITED, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // 0
317	D-WP(C)/42586/2026 WP(C)/29491/2026	DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR BINOD BIHARI PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/42721/2026 WP(C)/29492/2026	ANJALI MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
319	D-WP(C)/41483/2026 WP(C)/29493/2026	PANDAB PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
320	D-WP(C)/42160/2026 WP(C)/29494/2026	SARAT CHANDRA SAHOO VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
321	D-WP(C)/40466/2026 WP(C)/29495/2026	BIJAYANANDA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
322	D-WP(C)/42348/2026 WP(C)/29496/2026	P.NAGESWAR DORA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
323	D-WP(C)/40549/2026 WP(C)/29497/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
324	D-WP(C)/42652/2026 WP(C)/29498/2026	YOGESH AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
325	D-WP(C)/42378/2026 WP(C)/29499/2026	MANAS RANJAN DASH VS THE AUTHORIZED OFFICER, AXIS BANK LTD., KHURDA	GYANENDRA CHANDRA SWAIN VS	// 0 //
326	D-WP(C)/40555/2026 WP(C)/29500/2026	GAGAN KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
327	D-WP(C)/40801/2026 WP(C)/29501/2026	DINESH KUMAR MEHER VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
328	D-WP(C)/41650/2026 WP(C)/29502/2026	SURENDRA PRUSTY VS ADDL SUB COLLECTOR CUM SETTLEMENT OFFICER, NAYAGARH	MANOJ KUMAR MOHANTY (2) VS	// 0 //
329	D-WP(C)/40557/2026	BISWAJEET LENKA	SAMEER KUMAR DAS	//

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	WP(C)/29503/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/42409/2026	SEHNAZ FATMA	RAJIV KUMAR MAHANTA	//
	WP(C)/29504/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/40893/2026	M/S SAI MOTORS, MAYURBHANJ	PRABODHA CHANDRA NAYAK	//
	WP(C)/29505/2026	VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
332	D-WP(C)/41192/2026	DR.SOUVAGYA RANJAN KAR	AUROVIND PATTNAIK	//
	WP(C)/29506/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/42699/2026	SHYAMSUNDAR DHAL	RAMESH CHANDRA OJHA	//
	WP(C)/29507/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/42836/2026	BINOD LAL GUPTA	BYOMOKESH SAHOO	//
	WP(C)/29508/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/41336/2026	ESWAR RAO MEDHI	SOUBHAGYA KUMAR DASH	//
	WP(C)/29509/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/40984/2026	BINAMI SABAR	SOUBHAGYA KUMAR DASH	//
	WP(C)/29510/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/41730/2026	NILA BAG	SURYANARAYAN BISWAL	//
	WP(C)/29511/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/42887/2026	BINOD LAL GUPTA	BYOMOKESH SAHOO	//
	WP(C)/29512/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/41337/2026	SMT SUSMITA SABAR	SOUBHAGYA KUMAR DASH	//
	WP(C)/29513/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/42656/2026	ROHAN KUMAR NAG	SUBHAM AGRAWAL	//
	WP(C)/29514/2026	VS	VS	0

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341	D-WP(C)/41338/2026 WP(C)/29515/2026	STATE OF ODISHA MARTHA SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
342	D-WP(C)/40988/2026 WP(C)/29516/2026	STATE OF ODISHA PHILMAN SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
343	D-WP(C)/41339/2026 WP(C)/29517/2026	STATE OF ODISHA ABRAM SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
344	D-WP(C)/42321/2026 WP(C)/29518/2026	STATE OF ODISHA SK.RAJA VS	DEEPAK KUMAR SAHOO VS	// // 0
345	D-WP(C)/41713/2026 WP(C)/29519/2026	STATE OF ODISHA DEBYUG MIDTOWN PLOT OWNER WELFARE ASSOCIATION, KHURDA VS	PRAGYAN PARAMITA MOHANTY VS	// // 0
346	D-WP(C)/40815/2026 WP(C)/29520/2026	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	JITENDRA KUMAR MISHRA VS	// // 0
347	D-WP(C)/38825/2026 WP(C)/29521/2026	UNION OF INDIA SANTOSH KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
348	D-WP(C)/41748/2026 WP(C)/29522/2026	STATE OF ODISHA M/S. SHREE SAI ENTERPRISES, KHURDA VS	RANJIT MOHANTY VS	// // 0
349	D-WP(C)/42325/2026 WP(C)/29523/2026	STATE OF ODISHA KARUNAKAR DALEI VS	DEEPAK KUMAR SAHOO VS	// // 0
350	D-WP(C)/41796/2026 WP(C)/29524/2026	STATE OF ODISHA PRAKASH MAJUMDAR VS	MADHAB LAL AGARWAL VS	// // 0
351	D-WP(C)/42376/2026 WP(C)/29525/2026	COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR BATAKRUSHNA SAHOO VS	DIPTI RANJAN MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/42361/2026 WP(C)/29526/2026	KAMADEV BISWAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
353	D-WP(C)/41885/2026 WP(C)/29527/2026	GADADHARA JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
354	D-WP(C)/42383/2026 WP(C)/29528/2026	KANHU CHARAN BILAS VS MANAGING DIRECTOR, ODISHA HYDR POWER CORPORATION LTD., BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
355	D-WP(C)/42363/2026 WP(C)/29529/2026	SAROJINI SWYAM SAHAYAK DAL, JAGANNATHPUR 2, NABARANGAPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
356	D-WP(C)/41975/2026 WP(C)/29530/2026	JAYANTI NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
357	D-WP(C)/41165/2026 WP(C)/29531/2026	JAGESWARI NANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
358	D-WP(C)/42394/2026 WP(C)/29532/2026	LIPEEKA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
359	D-WP(C)/41988/2026 WP(C)/29533/2026	MAYURDHWAJA PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
360	D-WP(C)/42373/2026 WP(C)/29534/2026	SK. MANAWAR AHMED VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
361	D-WP(C)/42596/2026 WP(C)/29535/2026	PRAGATI SHG, BALANGIR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
362	D-WP(C)/41995/2026 WP(C)/29536/2026	GIRISH KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
363	D-WP(C)/42497/2026	MANORAMA JENA	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/29537/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/42107/2026	SUBHENDRA PARIDA	BRAJA MOHAN SARANGI	//
	WP(C)/29538/2026	VS BRANCH HEAD, CHOLAMANDALAM INV FIN CO.LTD, DHENKANAL	VS	0 //
365	D-WP(C)/43148/2026	BASANTI KHADIA	ANUPAM RATH	//
	WP(C)/29539/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/42763/2026	ARUNA KUMAR NAIK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/29540/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/42902/2026	PRAMOD KUMAR MAJHI	SATYAJIT SAMAL	//
	WP(C)/29541/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/41893/2026	M/S. BARBRIK PROJECT LIMITED., CHHATTISGARH	PRABODHA CHANDRA NAYAK	//
	WP(C)/29542/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/42537/2026	HAREKRUSHNA KAR	DR.PURUSOTTAM CHULI	//
	WP(C)/29543/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/42755/2026	BUDDHESWAR SAHOO	DILLIP KUMAR MOHAPATRA	//
	WP(C)/29544/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/42593/2026	RUPARANI MANTRI	ALOK KUMAR PANDA	//
	WP(C)/29545/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/41970/2026	PANCHARATNA NAYAK	MANOJ KUMAR MOHANTY	//
	WP(C)/29546/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/42766/2026	AVAYA KUMAR NAIK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/29547/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/40897/2026	DHOBBA JENA	SANJIB MOHANTY	//
	WP(C)/29548/2026	VS	VS	0

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375	D-WP(C)/43147/2026 WP(C)/29549/2026	UTKAL UNIVERSITY JAYANTI MUNDA VS STATE OF ODISHA	ANUPAM RATH VS	// // 0 //
376	D-WP(C)/42393/2026 WP(C)/29550/2026	LIPEEKA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
377	D-WP(C)/41308/2026 WP(C)/29551/2026	SURENDRANATH SAHOO VS STATE OF ODISHA	SACHI RANJAN BEHERA VS	// 0 //
378	D-WP(C)/41021/2026 WP(C)/29552/2026	LEBIO SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
379	D-WP(C)/43145/2026 WP(C)/29553/2026	RINABALA MOHARANA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
380	D-WP(C)/42901/2026 WP(C)/29554/2026	M/S.JAGANNATH TENT LIGHT AND SOUND OWNER ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA	RAMARESH PATTNAIK VS	// 0 //
381	D-WP(C)/41625/2026 WP(C)/29555/2026	NETRANANDA PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
382	D-WP(C)/43144/2026 WP(C)/29556/2026	GOPAL MIRDHA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
383	D-WP(C)/43127/2026 WP(C)/29557/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //
384	D-WP(C)/28167/2026 WP(C)/29558/2026	ASHOK KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
385	D-WP(C)/43141/2026 WP(C)/29559/2026	NANDINI KANDI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //

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386	D-WP(C)/43105/2026 WP(C)/29560/2026	M/S. LANARSY INFRA LTD., BANGALORE VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
387	D-WP(C)/43126/2026 WP(C)/29561/2026	MANOJ KUMAR PARIDA VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //
388	D-WP(C)/39235/2026 WP(C)/29562/2026	MANAS RANJAN BARAL VS THE STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
389	D-WP(C)/43054/2026 WP(C)/29563/2026	SREE METALIKS LIMITED., BARBIL, KEONJHAR VS DIRECTOR OF INDUSTRIES, ODISHA, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
390	D-WP(C)/40135/2026 WP(C)/29564/2026	GHANASHYAM SAHU VS COLLECTOR, JHARSUGUDA	SWAPNIL ROY VS	// 0 //
391	D-WP(C)/41707/2026 WP(C)/29565/2026	BANDHU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
392	D-WP(C)/34839/2026 WP(C)/29566/2026	UDAY MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
393	D-WP(C)/42765/2026 WP(C)/29567/2026	MANAGING COMMITTEE OF KHANDATARA HIGH SCHOOL, BHADRAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	D-WP(C)/37956/2026 WP(C)/29568/2026	M/S GREEN INDIA INFRA PROJECT LTD., GANJAM VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	// 0 //
395	D-WP(C)/43099/2026 WP(C)/29569/2026	JANAKI RAY BAGEL BABU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
396	D-WP(C)/42914/2026 WP(C)/29570/2026	DHANU@DANU HANTAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
397	D-WP(C)/38571/2026	PRAMILA PARIDA	PRAFULLA CHANDRA DAS	//

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	WP(C)/29571/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/42432/2026	TAPASWINI PATEL	NIHAL RATH	//
	WP(C)/29572/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/43132/2026	CHOUDHURY SATYABRATA MADANROY	JAYDEEP PAL	//
	WP(C)/29573/2026	VS STATE OF ODISHA	VS	0 //
400	D-WP(C)/36082/2026	DEBASIS GOMANGO	PRABHAKAR SABAT	//
	WP(C)/29574/2026	VS STATE OF ODISHA	VS	0 //
401	D-WP(C)/42531/2026	BINODINI BEHERA	NIHAL RATH	//
	WP(C)/29575/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/42219/2026	MAA SAMALESWARI WSHG POLBANDH, SUBARNAPUR	BHOJARAJ SETH	//
	WP(C)/29576/2026	VS STATE OF ODISHA	VS	0 //
403	D-WP(C)/38706/2026	Dr. RABINARAYAN SAMAL	SANDHYARANI PANI	//
	WP(C)/29577/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/42410/2026	RAJDEEP BUBNA	ABHISHEK DASH	//
	WP(C)/29578/2026	VS STATE OF ODISHA	VS	0 //
405	D-WP(C)/42222/2026	MAA MAHALAXMI SHG, TALPADAR, SUBARNAPUR	BHOJARAJ SETH	//
	WP(C)/29579/2026	VS STATE OF ODISHA	VS	0 //
406	D-WP(C)/41139/2026	GHASI SABAR	SOUBHAGYA KUMAR DASH	//
	WP(C)/29580/2026	VS STATE OF ODISHA	VS	0 //
407	D-WP(C)/43002/2026	NIRUPAMA BEHERA	PRASANTA KUMAR NANDA	//
	WP(C)/29581/2026	VS STATE OF ODISHA	VS	0 //
408	D-WP(C)/42398/2026	JAGDISH CHANDRA NAIK	JULIYAS PRASAD BEHERA	//
	WP(C)/29582/2026	VS	VS	0

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409	D-WP(C)/42908/2026 WP(C)/29583/2026	STATE OF ODISHA RAMNATH NAIK VS	JNYANANANDA PANDA VS	// // 0
410	D-WP(C)/41140/2026 WP(C)/29584/2026	STATE OF ODISHA NABIN SABAR VS	Soubhagya Kumar Dash VS	// // 0
411	D-WP(C)/42056/2026 WP(C)/29585/2026	STATE OF ODISHA SAUMYA RANJAN MALLICK VS	ASISH MISHRA VS	// // 0
412	D-WP(C)/43149/2026 WP(C)/29586/2026	STATE OF ODISHA BIDYADHAR PATRA VS	MITHUN DAS VS	// // 0
413	D-WP(C)/43025/2026 WP(C)/29587/2026	STATE OF ODISHA BISWAJIT MOHAPATRA VS	Soumya Ranjan Mohanty VS	// // 0
414	D-WP(C)/40207/2026 WP(C)/29588/2026	STATE OF ODISHA RAKESH KIRTANIA VS	Satyabrata Panda VS	// // 0
415	D-WP(C)/42773/2026 WP(C)/29589/2026	STATE OF ODISHA PRIYANKA DAS VS	Prashanta Kumar Das VS	// // 0
416	D-WP(C)/40532/2026 WP(C)/29590/2026	STATE OF ODISHA ARJUN CHARAN MALIK VS	Subhransu Bhusan Mohanty VS	// // 0
417	D-WP(C)/40359/2026 WP(C)/29591/2026	STATE OF ODISHA SANJAY KUMAR MALLIK VS	Durgesh Narayan Rath VS	// // 0
418	D-WP(C)/41029/2026 WP(C)/29592/2026	STATE OF ODISHA BIBHU PRASAD PRADHAN VS	Biswajit Sahoo VS	// // 0
419	D-WP(C)/40360/2026 WP(C)/29593/2026	STATE OF ODISHA RABINDRA KUMAR JENA VS	Durgesh Narayan Rath VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/39479/2026 WP(C)/29594/2026	JAGAN MURMU @ JAGAN MAJHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
421	D-WP(C)/42929/2026 WP(C)/29595/2026	DR.SUSHREE REKHA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
422	D-WP(C)/41053/2026 WP(C)/29596/2026	PRATIVA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
423	D-WP(C)/42598/2026 WP(C)/29597/2026	INDIRA MAHILA KENDRA S.H.G., NABARANGAPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
424	D-WP(C)/42351/2026 WP(C)/29598/2026	BABU BHAIRAB S.H.G.TENTULIGUDA, NABARANGAPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
425	D-WP(C)/43133/2026 WP(C)/29599/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
426	D-WP(C)/43135/2026 WP(C)/29600/2026	BASANTA KUMAR SETHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
427	D-WP(C)/42932/2026 WP(C)/29601/2026	PRATIVA RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
428	D-WP(C)/42345/2026 WP(C)/29602/2026	MAHALAXMI SWYAM SAHAYAK DAL, DAHANA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
429	D-WP(C)/39520/2026 WP(C)/29603/2026	SURUKULU URMILA VS CLAIM REVIEW COMMITTEE, PNB MET LIFE INSURANCE CO LTD., KARNATAKA	BISWAMBAR MOHANTY VS	// 0 //
430	D-WP(C)/41912/2026 WP(C)/29604/2026	ABDUL RAHIM KHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
431	D-WP(C)/42368/2026	BAIKUNTHA BALIARSINGH	ALOK KUMAR PANDA	//

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	WP(C)/29605/2026	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BHUBANESWAR	VS	0 //
432	D-WP(C)/42936/2026 WP(C)/29606/2026	PURNA CHANDRA TRIPATHY VS HIGHER STATE OF ODISHA	SANGRAM JENA VS	// 0 //
433	D-WP(C)/41786/2026 WP(C)/29607/2026	BIPRA TAKRI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
434	D-WP(C)/42141/2026 WP(C)/29608/2026	NIRANJAN BARIK VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
435	D-WP(C)/42971/2026 WP(C)/29609/2026	MANAGING COMMITTEE OF JAYADURGA HIGH SCHOOL, RAIPUR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
436	D-WP(C)/41785/2026 WP(C)/29610/2026	JAMI RAVISANKAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
437	D-WP(C)/42130/2026 WP(C)/29611/2026	M/S. OMM FABRICATIONS, SAMBALPUR VS COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR	AFRAAZ SUHAIL VS	// 0 //
438	D-WP(C)/43140/2026 WP(C)/29612/2026	SMRUTIREKHA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
439	D-WP(C)/43179/2026 WP(C)/29613/2026	CENTUARY FIBRE PLATES PRIVATE LTD., KHURDA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
440	D-WP(C)/40021/2026 WP(C)/29614/2026	M/S. BHARAT STEELS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
441	D-WP(C)/40975/2026 WP(C)/29615/2026	DIBAKAR NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
442	D-WP(C)/41269/2026 WP(C)/29616/2026	ALL ODISHA CONTRACTOR WELFARE ASSOCIATION,BHUBANESWAR VS	PRABODHA CHANDRA NAYAK VS	// 0

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443	D-WP(C)/42206/2026 WP(C)/29617/2026	STATE OF ODISHA GADADHARA LENKA VS	SANTOSH KUMAR DWIVEDY VS	// // 0
444	D-WP(C)/42594/2026 WP(C)/29618/2026	STATE OF ODISHA ROUTU LOKANADHAM VS	KADAR MOHAMMAD VS	// // 0
445	D-WP(C)/33000/2026 WP(C)/29619/2026	ODISHA STATE BAR COUNCIL, CUTTACK VEDANTA ALUMINIUM METAL LIMITED, MUMBAI, MAHARASHTRA VS	SATYA SMRUTI MOHANTY VS	// // 0
446	D-WP(C)/42215/2026 WP(C)/29620/2026	STATE OF ODISHA BABY PANDA VS	SISIR PANIGRAHI VS	// // 0
447	D-WP(C)/42640/2026 WP(C)/29621/2026	UNION BANK OF INDIA, BHUBANESWAR DURYODHAN PADHAN VS	DURGESH NARAYAN RATH VS	// // 0
448	D-WP(C)/43137/2026 WP(C)/29622/2026	STATE OF ODISHA RAJENDRA MOHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0
449	D-WP(C)/42831/2026 WP(C)/29623/2026	STATE OF ODISHA L.KESHAB CHANDRA SAHU VS	M. BALAKRISHNA RAO VS	// // 0
450	D-WP(C)/42610/2026 WP(C)/29624/2026	STATE OF ODISHA SUBASH CHANDRA MOHAPATRO VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
451	D-WP(C)/42942/2026 WP(C)/29625/2026	STATE OF ODISHA SANTOSH KUMAR BISWAL VS	SANGRAM JENA VS	// // 0
452	D-WP(C)/40043/2026 WP(C)/29626/2026	STATE OF ODISHA ANKITA BHOI VS	CHANDAN KUMAR SAHOO VS	// // 0
453	D-WP(C)/42982/2026 WP(C)/29627/2026	STATE OF ODISHA ADITYA MOHAPATRA VS	SANJIB KUMAR BHANJADEO VS	// // 0
		STATE OF ORISSA		//

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454	D-WP(C)/36769/2026 WP(C)/29628/2026	THIBIRI @ THIBIRI SAHU VS UNION OF INDIA	AGNIHOTRA SAHU VS	// 0 //
455	D-WP(C)/42938/2026 WP(C)/29629/2026	SAMBIT KUMAR PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
456	D-WP(C)/42758/2026 WP(C)/29630/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
457	D-WP(C)/42956/2026 WP(C)/29631/2026	NARAYANI SETH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
458	D-WP(C)/40501/2026 WP(C)/29632/2026	UNION OF INDIA VS ABANINDRA MOHANTY	AJAY KUMAR ROY VS	// 0 //
459	D-WP(C)/42498/2026 WP(C)/29633/2026	THE BRUKSHYA SANRAKHYAN TRUST, BHUBANESWAR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
460	D-WP(C)/43131/2026 WP(C)/29634/2026	PRABHAKAR PRADHAN VS TAHASILDAR, BARANG, CUTTACK	KARUNAKAR RATH VS	// 0 //
461	D-WP(C)/42939/2026 WP(C)/29635/2026	ASIT KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
462	D-WP(C)/43139/2026 WP(C)/29636/2026	RASMITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
463	D-WP(C)/43194/2026 WP(C)/29637/2026	JOGENDRA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
464	D-WP(C)/42749/2026 WP(C)/29638/2026	DULENDRA KUMAR @ DOLENDRA PRADHAN VS CHAIRMAN, ODISHA GRAMEEN BANK, BHUBANESWAR	RABINDRA NATH PRUSTY VS	// 0 //
465	D-WP(C)/42601/2026	RAM KRISHNA DAS	GYANENDRA CHANDRA SWAIN	//

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	WP(C)/29639/2026	VS STATE OF ODISHA	VS	() //
466	D-WP(C)/43142/2026	MAMINA NAYAK	SUBHADUTTA ROUTRAY	//
	WP(C)/29640/2026	VS STATE OF ODISHA	VS	() //
467	D-WP(C)/42712/2026	BAGHRAY SOREN	NIRANJAN LENKA	//
	WP(C)/29641/2026	VS STATE OF ODISHA	VS	() //
468	D-WP(C)/43138/2026	RUPELI SUNANI	SUBHADUTTA ROUTRAY	//
	WP(C)/29642/2026	VS STATE OF ODISHA	VS	() //
469	D-WP(C)/42761/2026	MANAGING COMMITTEE OF PITAMBARI HIGH VIDYAGIRI, TODAGAON	DILLIP KUMAR MOHAPATRA	//
	WP(C)/29643/2026	VS STATE OF ODISHA	VS	() //
470	D-WP(C)/42723/2026	DILLIP KUMAR ACHARYA	SANGRAM JENA	//
	WP(C)/29644/2026	VS STATE OF ODISHA	VS	() //
471	D-WP(C)/43146/2026	BINAPANI BHOI	SUBHADUTTA ROUTRAY	//
	WP(C)/29645/2026	VS STATE OF ODISHA	VS	() //
472	D-WPCRL/10420/2026	SUNAMANI PRADHAN	SAROJANANDA MISHRA	/ /0
	WPCRL/125/2026	VS STATE OF ODISHA	VS	() //
473	D-ABLAPL/26893/2026	LOKANATH PRADHAN @ BABUNA	SUBHRAJEET SAHOO	PURI TOWN /579 /2026
	ABLAPL/10509/2026	VS STATE OF ODISHA	VS	() //
474	D-ABLAPL/24639/2026	SURAJ PATEL	SWARAJ PATEL	SUNDARGARH SADAR /373 /2026
	ABLAPL/10510/2026	VS STATE OF ODISHA	VS	() //
475	D-ABLAPL/27073/2026	HARI PRASAD PATTANAYAK	BHABANI SHANKAR DASPARIDA	KHARABEL NAGAR P.S. /592 /2026
	ABLAPL/10511/2026	VS STATE OF ODISHA	VS	() //
476	D-ABLAPL/27013/2026	AJAYA @ AJAY SWAIN	DALIRANI BEHURAY	MARINE PENTHAKATA /122 /2026
	ABLAPL/10512/2026	VS	VS	()

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477	D-ABLAPL/26950/2026 ABLAPL/10513/2026	STATE OF ODISHA SULOCHANA TARAI VS	ASHOK KUMAR SAHOO VS	// AUL /372 /2026 ()
478	D-ABLAPL/27059/2026 ABLAPL/10514/2026	STATE OF ODISHA PINTU CHOUDHURY VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /151 /2025 ()
479	D-ABLAPL/27014/2026 ABLAPL/10515/2026	STATE OF ODISHA AJAYA SWAIN VS	DALIRANI BEHURAY VS	// MARINE PENTHAKATA /119 /2026 ()
480	D-ABLAPL/27015/2026 ABLAPL/10516/2026	STATE OF ODISHA AJAYA SWAIN @ AJAY VS	DALIRANI BEHURAY VS	// MARINE PENTHAKATA /121 /2026 ()
481	D-ABLAPL/27157/2026 ABLAPL/10517/2026	STATE OF ODISHA LALIT KUMAR MOHANTA VS	DEEPALI MAHAPATRA VS	// JASHIPUR /289 /2026 ()
482	D-ABLAPL/27455/2026 ABLAPL/10518/2026	STATE OF ODISHA SANJIB MAJHI VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /338 /2026 ()
483	D-ABLAPL/25456/2026 ABLAPL/10519/2026	STATE OF ODISHA AMAR SAHU VS	PRAMOD RANJAN BEHERA VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS 2(C)CC/0001733/2026
484	D-ABLAPL/25766/2026 ABLAPL/10520/2026	UNION OF INDIA SESHA MAHARANA @ SESADEV MAHARANA VS	SUJIT KUMAR SAHU VS	/ /0 () //
485	D-ABLAPL/26029/2026 ABLAPL/10521/2026	STATE OF ODISHA SHANTILATA DAS @ SANTI DAS VS	AJIT KUMAR MOHANTY VS	RAMBHA (KHALLIKOTE) /527 /2026 () //
486	D-ABLAPL/25810/2026 ABLAPL/10522/2026	STATE OF ODISHA KAPILA @ RAMAKANTA SATAPATHY VS	SAMBEET PATTANAYAK VS	KAKATAPUR /290 /2026 () //
487	D-ABLAPL/25944/2026 ABLAPL/10523/2026	STATE OF ODISHA PRAKASH PASWAN VS STATE OF ODISHA	SWARAJ PATEL VS	RAGHUNATHPALI /492 /2026 () //

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488	D-ABLAPL/27114/2026 ABLAPL/10524/2026	MINATI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
489	D-ABLAPL/27311/2026 ABLAPL/10525/2026	SAMIR ROUT @ SAMIR RAUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /349 /2026 () //
490	D-ABLAPL/26393/2026 ABLAPL/10526/2026	BANTY DASH VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	AINTHAPALI /370 /2025 () //
491	D-ABLAPL/27330/2026 ABLAPL/10527/2026	JAYANTA SAMAL @JAYANTHA KUMAR SAMAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHADRESWAR /161 /2026 () //
492	D-ABLAPL/27341/2026 ABLAPL/10528/2026	ABALI NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /342 /2026 () //
493	D-ABLAPL/26878/2026 ABLAPL/10529/2026	GIRIJA SANKAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /228 /2026 () //
494	D-ABLAPL/27342/2026 ABLAPL/10530/2026	GANGADHAR KHILLA @ GANGA DHAR KHILA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /141 /2024 () //
495	D-ABLAPL/26938/2026 ABLAPL/10531/2026	JAGA@JAGANNATH BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /136 /2026 () //
496	D-ABLAPL/27360/2026 ABLAPL/10532/2026	MAIRUDDIN SAHJAJI @ CHAMPU VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KHAIRA /200 /2026 () //
497	D-ABLAPL/26968/2026 ABLAPL/10533/2026	NABIN CHANDRA@NABIN KUMAR ROUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /392 /2026 () //
498	D-ABLAPL/27387/2026 ABLAPL/10534/2026	UJAL BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /160 /2019 () //
499	D-ABLAPL/27117/2026	BANAMALI NAYAK	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/10535/2026	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/27435/2026 ABLAPL/10536/2026	MAMATA BHUTIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /180 /2026 () //
501	D-ABLAPL/25436/2026 ABLAPL/10537/2026	CHINTU @PRADEEP KUMAR SAHU VS STATE OF ODISHA	KEDARNATH SAHOO VS	BANTALA /391 /2023 () //
502	D-ABLAPL/27128/2026 ABLAPL/10538/2026	LILABANTA MALLIK @ ILABANTA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /140 /2025 () //
503	D-ABLAPL/27129/2026 ABLAPL/10539/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /349 /2026 () //
504	D-ABLAPL/25851/2026 ABLAPL/10540/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /484 /2026 () //
505	D-ABLAPL/27132/2026 ABLAPL/10541/2026	CHANDAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /564 /2026 () //
506	D-ABLAPL/26736/2026 ABLAPL/10542/2026	GUNDUCHI SWAIN VS STATE OF ODISHA	BIPASA HALDAR VS	BARANGA /144 /2026 () //
507	D-ABLAPL/27147/2026 ABLAPL/10543/2026	MAHESH KUARNR VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //
508	D-ABLAPL/27168/2026 ABLAPL/10544/2026	RAJENDRA BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /405 /2026 () //
509	D-ABLAPL/26276/2026 ABLAPL/10545/2026	SNEHALATA DAS VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	/ /0 () //
510	D-ABLAPL/26438/2026 ABLAPL/10546/2026	PINKUNA JENA VS	MAHES DAS VS	RAJKANIKI /437 /2026 ()

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511	D-ABLAPL/27181/2026 ABLAPL/10547/2026	STATE OF ODISHA AMBIKA BHOL VS	PRINCE PATNAIK VS	// PURI SADAR /452 /2026 ()
512	D-ABLAPL/27182/2026 ABLAPL/10548/2026	STATE OF ODISHA SISIR KUMAR BHO @ BHOL VS	PRINCE PATNAIK VS	// PURI SADAR /452 /2026 ()
513	D-ABLAPL/26499/2026 ABLAPL/10549/2026	STATE OF ODISHA SK. MUSLIM VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()
514	D-ABLAPL/26979/2026 ABLAPL/10550/2026	STATE OF ODISHA PRABHUDATTA PATNAIK VS	MRUTYUNJAY MOHANTY VS	// KHURDA SADAR /391 /2026 ()
515	D-ABLAPL/27054/2026 ABLAPL/10551/2026	STATE OF ODISHA AKASH SAHOO VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /489 /2026 ()
516	D-ABLAPL/27284/2026 ABLAPL/10552/2026	STATE OF ODISHA JANMEJAYA GARANAYAK @ OMM GADANAYAK VS	BIBHUTI RANJAN MOHANTY VS	// RASOL /253 /2026 ()
517	D-ABLAPL/27057/2026 ABLAPL/10553/2026	STATE OF ODISHA GHANASHYAM PARIDA VS	AMIT PATTNAIK VS	// / / ()
518	D-ABLAPL/27171/2026 ABLAPL/10554/2026	STATE OF ODISHA LOKRAM RANA VS	BRAJA KISHOR PANDA VS	// / /0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/0000004/2026
519	D-ABLAPL/27352/2026 ABLAPL/10555/2026	STATE OF ODISHA SOUBHAGYABATI BEHERA VS	DIPANKAR ACHARYA VS	LAXMISAGAR P.S. /547 /2026 ()
520	D-ABLAPL/27203/2026 ABLAPL/10556/2026	STATE OF ODISHA AJAY KUMAR PARIJA @ AJAY KUMAR DALEI VS	PRASANTA KUMAR SATAPATHY VS	// TIRTOL /291 /2026 ()
521	D-ABLAPL/26948/2026 ABLAPL/10557/2026	STATE OF ODISHA SANJAY KUMAR GIRI VS	JAYANTA KUMAR MAJHI VS	// SINGLA /129 /2026 ()
		STATE OF ODISHA		//

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522	D-ABLAPL/27146/2026 ABLAPL/10558/2026	RAJENDRA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /305 /2026 () //
523	D-ABLAPL/27391/2026 ABLAPL/10559/2026	ANIL KUMAR BHOI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /267 /2026 () //
524	D-ABLAPL/27228/2026 ABLAPL/10560/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	PARADEEP MODEL /176 /2026 () //